## CENTRAL ADM IN ISTRATIVE TRIBUNAL FANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, BANGALORE- 560 338.

Contempt Petition No.77 of 1994 in

Dated: 1 FEB 1995

APPLICATION NO: 525 of 1994.

APPLICANTS: - Mr.G.V. Venkateshaish, Bangalore.

V/S.

RESPONDENTS:- Sri. Holla, Senior Supdt. of Post Offices, Bangalore South Division, Bangalore-41.

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- 1. Sri.M.S.Anandaramu, Advocate, No.27, Chandrashekar Complex, First Floor, First Main Road, Gandhinagar, Bangalore-560009.
- Sri.M. Vasudege Rao, Additional Centrel Government Standing Counsel, High Court Building, Bangalore-560 001.

Subject:- Ferwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalere.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above mentioned application(s) on Twentyfourth January, 1995.

Issued on 01/02/95

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DE PUTY REGISTRAR
JUDICIAL BRANCHES

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH & BANGALORE

## O.A. NO. 525/1994

DATED THIS THE TWENTYFOURTH DAY OF JANUARY, 1995

MR. JUSTICE P.K. SHYAMSUNDAR, VICE CHAIRMAN

MR. T.V. RAMANAN, MEMBER(A)

Mr. G.V. Venkateshaiah Aged about 40 years working as Postal Assistant Office of the Senior Superintendent of Post Offices, Rajajinagar Head Post Office, Bangalore-10.

.. Petitioner

(By Advocate Mr. M.S. Anandaramu)

Vs.

The Senior Superintendent of Post Offices
Bangalore South Division
Bangalore-560 041.

... Respondent

(By Mr. M.V. Rao, A.C.G.S.C.)

## ORDER

## Mr. Justice P.K. Shyamsundar, Vice Chairman

We have heard both sides. This

Contempt Petition is misconceived. Any further relief

the workman seek; will have to approach either the

Industrial Tribunal or adopt other proceedings.



2. With this observation, we dismiss this Contempt Petition. It will however be open to the workmen to submit an appropriate representation claiming the difference in wages from the date of the Award to the date of reinstatement.

.Sd·

(T.V. RAMANAN)
MEMBER(A)

-Sd-

(P.K. SHYAMSUNDAR)
VICE CHAIRMAN

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TRUE COPY

Section Officer
Central Administrative Tribunal

Bangalore Bench Bangalore